

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 104
IB-356/ND/2021
New IA-2661/2023

IN THE MATTER OF:
Fidus Finance Pvt. Ltd.

... **Applicant/Petitioner**

Versus

Elena Power and Infrastructure Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 16.05.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

IA-2661/2023: There is no appearance on behalf of the Applicant, despite repeated calls.

Thus, the IA-2661/2023 is dismissed for non-prosecution.

-sd-

(L. N. GUPTA)
MEMBER (T)

-sd-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)